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NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 22.07.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 22.07.2025 were not taken up. The next date of hearing in the matters is 01.08.2025.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1191 of	Shailen Shah Resolution Professional of Wind World	Sanjeev Sambasivan	Chitranshul A. Sinha Namrata Mohapatra
	2022 & I.A. No.	(India) Ltd.		Jaskaran S. Bhatia-R1,
	5140 of 2023 &	Vs.		R2 & R3
	999, 3252 of 2024	Suraksha Asset Reconstructions Ltd. & Ors.		Ridhima SharmaR4 Alok Dhir
	Part Heard	Ols.		Allok Dilli
		With		
2.	Comp. App. (AT)	Committee of Creditors of	Dheeraj Nair	Sumant Batra
	(Ins) No. 1197 of	Wind World (India) Ltd.	Amar Gupta	Neha Naik-R1
	2022 & I.A. No.	Through IDBI Bank Ltd.		Chitranshul A. Sinha
	3621, 3622, 3623	Vs.		Namrata Mohapatra-
	of 2022 & 2986,	Shailen Shah		R2, R3 & R4
	3258, 3432, 8930	Resolution Professional of Wind World		Varsha Banerjee
	of 2024	(India) Ltd. & Ors.		Alok Dhir
	Part Heard			
		With		
3.	Comp. App. (AT)	Jogihali Wind Energy Pvt. Ltd.	Anuradha Dutt	Varsha Banerjee
	(Ins) No. 1249 of	Vs.		Udita Singh
	2022 & I.A. No.	Yogesh Mehra & Ors.		V.Sahni
	3821 of 2022 &			Ridhima Sharma
	3256, 3435 of			
	2024			
	Part Heard	With		

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4.	Comp. App. (AT)	Suraksha Asset Reconstruction Ltd. &	Chitranshul A. Sinha	Vishrutyi Sahni.
	(Ins) No. 1362 of	Ors.		Ridhima Sharma-R2
	2022 & I.A. No.	Vs.		Sumant Batra
	4236 of 2022 &	Shailen Shah		
	3254, 3436 of	Resolution Professional of Wind World		
	2024	India Limited & Anr.		
	Part Heard			

By order of Hon'ble Chairperson -Sd/-Registrar